



F. No. TPRU/2017-18/Gr.A Officers/20  
Government of India  
Ministry of Finance  
Department of Revenue  
Tax Policy Research Unit  
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**OFFICE MEMORANDUM**

Date: 17.08.2021

**Subject: Filling up of posts of Deputy/ Assistant Commissioner from CBIC in Tax Policy Research Unit -reg.,**

Tax Policy Research Unit (TPRU) in the Department of Revenue, has been created vide Office Order dated 2<sup>nd</sup> Feb, 2016 as a research arm to assist the Government and bring coherence in policy making. As per the sanctioned strength of officers in TPRU, it has officers from CBIC, CBDT, IES and ISS as well as professional consultants in the field of economics.

02. It has been decided to fill up two (02) posts of Deputy/Assistant Commissioner/ from CBIC. Therefore, I have been directed to request that willing officers who have interest in the area of tax policy and evidence-based research supported by data analytics and economic modelling, may convey their willingness to TPRU by not later than **01.09.2021**. The officers may send advance copy of their willingness at [dc5-tpru@gov.in](mailto:dc5-tpru@gov.in) along with a copy of their curriculum-vitae.

Yours Sincerely

(Kumar Abhinav)  
Deputy Commissioner  
Tel- 011-23724638  
**KUMAR ABHINAV**  
Deputy Commissioner  
Tax Policy Research Unit  
New Delhi

To,

The,  
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